

**Annexure – 7**

Name of the corporate debtor: M/s. VOI Jeans Retail India Private Limited ; Date of commencement of CIRP: 09.03.2026

**Version 1- List of Stakeholders as on: 14-05-2026**

**List of operational creditors (Government dues)**

(Amount in ₹)

S.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Joint commissioner of Income -Tax , Circle 7(1)(1), Bengaluru		17,61,63,221	17,61,63,221	Gov Dues							-			
2	Employees Provident Fund Organization		6,45,79,146	4,57,13,205	Gov Dues							1,88,65,941			
3	ESI Corporation		9,21,275	9,21,275	Gov Dues							-			
4	Commercial Tax Department Government of Andra Pradesh		5,24,186	5,24,186	Gov Dues							-			
5	Income Tax TDS Ward 3(4), Bengaluru		58,18,459	58,18,459	Gov Dues							-			
6	Deputy Commissioner State Tax		3,08,36,571	3,08,36,571	Gov Dues							-			
	<b>TOTAL</b>		<b>27,88,42,858</b>	<b>25,99,76,917</b>								<b>1,88,65,941</b>			